

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.335/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: Invitation Equifin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Advocate	<i>Ahmed</i>
	Ahmed Chunawala		

ORDER

1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
2. Chartered Accountant M/s. K. M Garg & Co., with remuneration of ₹ 1,50,000/- consolidated for all Twelve Transferor Companies, has been appointed to assist Official Liquidator, Mumbai.
3. The application is allowed, vide separate order.

Date : 19th April, 2017.

Sd/-
M. K. Shrawat
Member (Judicial)